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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – I (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ ON 15-10-2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/690/2019
NAME OF THE PETITIONER(S) : CHANDRASEKARAN DEVARAJ
NAME OF THE RESPONDENT(S) : SHRIHARI WOVEN SACKS INDIA PVT LTD
UNDER SECTION : Sec 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	P. Ulaganathan - Srinathra Subrahmaniam	Counsel for Petitioner Counsel for R6 and R7	M. Dechamale Srinathra Subrahmaniam

ORDER

On the grievance of the Petitioner Counsel that the Canara Bank is not releasing the documents of the Petitioner, the Bank Counsel has given an undertaking that they would release the documents within one week hereof. The Petitioner hereto is at liberty to collect the said documents after one week from hereof whereas the Bank shall intimate RoC with regard to satisfaction of charge. List this matter on 23.10.2019 at 10.30 A.M.

(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk

(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)